

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-508**  
IB-525/PB/2022

**IN THE MATTER OF:**

Chiraj Jain & Ors.

**Vs.**

Imperia Structure Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 09.06.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Piyush Singh, Adv Kashish Sareen, Adv Jayant  
Upadhyay, Adv Siddharth Karnawat

For the Respondent : Mr. Sandeep, Mr. Vipul, Ms. Zaya

**ORDER**

Ld. Counsels for the Financial Creditor as well as Corporate Debtor are present and submitted that they have already filed written submissions as per our order dated 26.05.2023. List this matter before the Regular Bench on **04.07.2023.**

**Sd/-**  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**